



NOTIFICATION No.210/2017

Sub : High Court, Madras - Public Holiday already declared on 01.12.2017 (Friday) on account of "Milad-un-Nabi" now Public Holiday declared on 02.12.2017 (Saturday) instead of 01.12.2017 (Friday) by the Government of Tamil Nadu - Instructions Issued.

- Ref : 1. G.O.Ms.No.893,Public (Miscellaneous) Department, dated 14.11.2016.
2. High Court's Notification No.166/2016, dated 21.11.2016.
3. G.O.Ms.No.962, Public (Miscellaneous) Department, dated 21.11.2017.

The holiday declared on 01.12.2017 (Friday) on account of "Milad-un-Nabi" vide High Court's Notification No.166/2016, dated 21.11.2016 remains unchanged.

HIGH COURT, MADRAS
DATED :29.11.2017

P. S. S.
REGISTRAR GENERAL
M

To

01. All the Hon'ble Judges .
02. All the Registrars, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
03. The Secretary to His Excellency The President of India, New Delhi.
04. The Private Secretart to the Hon'ble The Governor of Tamil Nadu, Raj Bhavan, Guindy, Chennai.
05. The Chief Secretary to Government, Secretariat, Chennai 9.
06. The Chief Secretary to Government of Puducherry, Puducherry.
07. The Secretary to Government, Home Department, Secretariat, Chennai-9.
08. The Registrar General, Supreme Court of India, New Delhi.
09. The Registrar General, High Court of Judicature @ Patna.
10. The Registrar General, High Court of Madhya Pradesh @ Jabalpur.
11. The Registrar General, High Court of Andhrapradesh @ Hyderabad.
12. The Registrar General, High Court of Judicature @ Bombay.
13. The Registrar General, High Court of Punjab & Haryana @ Chandigarh.
14. The Registrar General, High Court of Judicature @ Allahabad.
15. The Registrar General, High Court of Kerala @ Ernakulam.

16. The Registrar General, High Court of Rajasthan @ Jodhpur.
17. The Registrar General, Orissa High Court @ Cuttack.
18. The Registrar General, High Court of Karnataka @ Bangalore.
19. The Registrar General, High Court of Jammu Kashmir @ Jammu.
20. The Registrar General, High Court of West Bengal @ Kolkatta.
21. The Registrar General, High Court of Himachal Pradesh @ Shimla.
22. The Registrar General, The Gauhati High Court, Guwahati (High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram & Arunachal Pradesh).
23. The Registrar General, High Court of Gujarat @ Ahmedabad.
24. The Registrar General, High Court of Delhi, New Delhi.
25. The Registrar General, High Court of Sikkim @ Gangtok.
26. The Registrar General, High Court of Chhattisgarh @ Bilaspur.
27. The Registrar General, High Court of Jharkand @ Ranchi.
28. The Registrar General, High Court of Uttarakhand @ Nainital.
29. The Collector of Chennai, Chennai
29. The Secretary, Madras Bar Association, High Court, Madras.
30. The Secretary, Madras High Court Advocates' Association, High Court, Madras.
31. The Secretary, Bar Council of Tamil Nadu & Puducherry, High Court, Madras
32. The Secretary, Women Lawyers Association, Madras.
33. The Secretary, Law Association, Madras.
34. The Organising Secretary, Tamil Nadu Mediation and Conciliation Centre, High Court Buildings, Madras.
35. The Secretary, Madurai Bench of Madras High Court Bar Association, Madurai.
36. The Secretary, Madurai Bench High Court Advocates' Association, Madurai.
37. The Secretary, Madurai Women Lawyers' Association, Madurai.
38. The Secretary, Madras High Court Madurai Bench Advocates' Association, Madurai
39. The Secretary, Madurai Bar Association of Madurai Bench of Madras High Court, Madurai.
40. The Chairman, Federation of District and Subordinate Courts Bar Associations of Tamil Nadu and Pondicherry, No.1-A6, Trichy Main Road, Namakkal 637 001
41. Thiru.S.V.Jayaraman, No.25 Chitrakulam, North Street, Mylapore, Chennai
42. Thiru T.R.Rajagopalan, No.5 Law Chambers, High Court Buildings, Chennai 104
43. All the Principal District Judges/District Judges
44. The Principal Judge, City Civil Court, Chennai
45. The VIII Additional Judge/IX Additional Judge/XI Additional Judge/XII Additional Judge/XIII Additional Judge/XIV Additional Judge (CBI Cases), Chennai
46. The Chief Judge, Court of Small Causes, Chennai
47. The Administrator General and Official Trustee, Chennai
48. The Chief Metropolitan Magistrate, Egmore, Chennai
49. The Additional Chief Metropolitan Magistrate (E.O.I), Egmore, Chennai
50. The Additional Chief Metropolitan Magistrate (E.O.II), Egmore, Chennai
51. The Presiding Officer, Principal Labour Court/I Additional Labour Court/ II Additional Labour Court/III Additional Labour Court, Chennai
52. The Presiding Officer, Labour Court, Coimbatore/ Cuddlore/ Madurai/ Salem/ Tiruchirappalli/Tirunelveli
53. The Presiding Officer, Principal/Additional Labour Court, Vellore

54. The Presiding Officer, Industrial Tribunal Chennai,
 55. The Additional District Judge and Presiding Officer, Special Court under Essential Commodities Act, Chennai/Coimbatore /Madurai/ Pudukottai/ Salem/ Thanjavur
 56. The Judge, Additional Special Court for Exclusive trial of cases under NDPS Act, Chennai.
 57. The Principal Judge,/I Additional Principal Judge/II Additional Principal Judge/III Additional Principal Judge, Family Court, Chennai
 58. The Judge, Family Court,Coimbatore/Dharmapuri/Dindigul/Erode/ Madurai/ Udhagamandalam/Salem/Sivagangai/Tiruchirappalli/Tirunelveli/Tiruvallur/ Vellore/Virudhunagar @Srivilliputhur
 59. The City Government Pleader, City Civil Court Buildings, Chennai.
 60. All the Chief Judicial Magistrate.
 61. The Special Judge,Special Court under TNPID Act,Chennai/Coimbatore/Madurai
 62. The Sessions Judge, Sessions Court for Trial of Bomb Blast Cases, Chennai at Poonamallee/Coimbatore.
 63. The Director/Additional Director, Tamil Nadu State Judicial Academy, Chennai, Coimbatore and Madurai
 64. The Chairman, Sales Tax Appellate Tribunal, Chennai
 65. The Member Secretary, Tamil Nadu State Legal Services Authority Chennai
 66. The Secretary, High court, Legal Services Committee, Chennai.
 67. The Member Secretary, Pondicherry Legal Services Authority, Pondicherry
 68. The Chairman, State Transport Appellate Tribunal Chennai 104.
 69. The Chairman,/Judicial Officer, Taxation Appeals Tribunal, Corporation of Chennai, Chennai.
 70. The II Additional District Judge (CBI Cases), Coimbatore/Madurai.
 71. The III Additional District Judge (PCR), Madurai/II Additional District Judge (PCR), Tirunelveli
 72. The I Additional District Judge (PCR), Thanjavur/Tiruchirappalli
 73. The Sessions Judge, Sessions Court for Trial of Cases relating to Communal Clashes, Madurai
 74. The Chief Judge, Puducherry.
 75. The Chief Judicial Magistrate, Puducherry.
- *** (with a request to communicate copies to all the Judicial Officers in the State of Tamil Nadu&Union Territory of Puducherry under your control)**
76. The Official Liquidator, 'Corporate Bhavan', 2nd floor, No.29, Rajaji Salai, Ch-1.
 77. All Law Officers including the Administrator General and Official Trustee and Central Law Officers in the City.
 78. The Registrar, Income Tax Appellate Tribunal, Rajaji Bhavan, Chennai 90.
 79. The Secretary, Railway Rates Tribunal of India, No.5, Dr. P.V.Cherian Crescent Road, Egmore, Chennai-105.
 80. The Registrar, Central Administrative Tribunal, City Civil Court Bldgs, Chennai
 81. The Registrar, Railway Claims Tribunal, No.50, Mc.Nicholas Rd, Chetpet, Ch-31.

82. The Registrar, State Consumer Disputes Redressal Commission, Slum Clearance Board Buildings, II Floor, 212, R.K.Mutt Road, Chennai-4.
83. The Registrar, Armed Forces Tribunal, Regional Bench, No.1A, (Old MH Complex), Rudhra Road, St. Thomas Mount, Chennai-16.
84. The Curator, High Court Museum, High Court, Madras.
85. The Accountant General, Anna Salai, Chennai- 18.
86. The Editors, The Hindu, Indian Express, Dinathanthi, Dinamani, Dinakaran, Dinamalar, Malaimurasu, Madras Times and UNI Madras.
87. The Press Trust of India, United India Colony, Kodambakkam, Chennai-24.
88. The Press Reporters, High Court, Madras.
89. The Pay and Accounts Officer, High Court Campus, Madras.
90. The Sub Pay and Accounts Officer, Madurai Bench of Madras High Court Campus, Madurai.
91. The Post Master General, Anna Salai, Chennai-2.
92. The Chief Posting Clerk, Appellate Side, High Court, Madras.
93. The Director of Stationery and Printing, Government Press, Chennai.
94. The Works Manager, Govt. Central Press, Chennai -79.
95. The Dy. Works Manager, Government Press, High Court Buildings, Madras.
96. The Director, All India Radio, Chennai-4 (News Division).
97. The Director, Doordarshan, Chennai-5 (News Division).

Copy to:-

01. All the Heads of Section, High Court, Madras and Madurai Bench of Madras High Court, Madurai. (To circulate to all the staff members of the section)
02. The Secretary, The Madras High Court and Madurai Bench Officers and Staff Association, Madras.
03. The Secretary, Law Clerks Association, High Court, Madras.
04. The Posting Clerk, Original side, High Court, Madras.
05. The Notice Boards, Appellate Side and Original side -do-
06. The Telephone Operator, High Court, Madras.
07. The Record Keeper, A.D. Records, High Court, Madras.
08. The Section Officers, B/Establishment/F Sections, High Court, Madras.
09. The Section Officers, B/Establishment/C Section, Madurai Bench of Madras High Court, Madurai.

SPARE 15 COPIES